

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.70  
TO BE ANSWERED ON 2<sup>nd</sup> FEBRUARY, 2024

**PROCUREMENT OF PADDY FROM ANDHRA PRADESH**

70 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of guidelines being followed in procurement of paddy from States;
- (b) whether it is a fact that procurement of paddy from Andhra Pradesh has come down from 84.57 lakh metric tons in 2020-21 Kharif Market Season to 41.13 lakh metric tons in 2022-23 kharif market season;
- (c) if so, reasons for reduction in procurement of paddy from Andhra Pradesh; and
- (d) status of procurement of paddy in the current market season?

**A N S W E R**  
**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND**  
**CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**(SADHVI NIRANJAN JYOTI)**

(a): There exists a transparent & uniform Policy for procurement of paddy by Government Agencies across the country. Procurement of paddy with prescribed Fair Average Quality (FAQ) specifications at Minimum Support Price (MSP) for Central Pool from farmers is done within the stipulated procurement period for each State. However, if any producer/ farmer gets better price in comparison to MSP, he is free to sell his produce in open market.

Procurement of paddy for central pool is carried out under Decentralized Procurement (DCP) system and Centralized procurement (Non-DCP) system.

In the DCP system, State Governments and their agencies procure, store and distribute foodgrains under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) within the State. The excess stocks procured by the State and its Agencies are handed over to Food Corporation of India (FCI) in Central Pool.

.....2/-

Under Non-DCP system, the procurement of paddy in Central Pool is undertaken either by FCI directly or by State Government Agencies (SGA). Procurement carried out by SGA is handed over to FCI for storage and subsequent issue against Government of India allocations in the same State or for movement of surplus stocks to other States.

(b) and (c): Andhra Pradesh is a DCP state wherein procurement of Paddy is under taken by State Government through its agencies. 84.56 LMT paddy was procured in Andhra Pradesh in KMS 2020-21 for Central Pool and the corresponding procurement in KMS 2022-23 was 41.12 LMT. In KMS 2022-23, the State also procured 8.35 LMT paddy under State Pool.

Procurement of paddy in a State depends upon production and other factors like marketable surplus, Minimum Support Price (MSP), prevailing market rate, demand & supply situation and participation of private traders etc.

Further, the State Government of Andhra Pradesh has informed that the procurement of paddy at MSP has decreased due to higher price in the open market.

(d): During current Kharif Marketing Season KMS 2023-24, a quantity of 577.7 LMT Paddy (Kharif crop) has been procured under Central Pool upto 24.01.2024, while in Andhra Pradesh a quantity of 16.31 LMT of Paddy (Kharif crop) has been procured under Central Pool upto 22.01.2024.

\*\*\*\*\*